

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:935  
ANSWERED ON:12.08.2013  
CASES REGISTERED BY CPCB  
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**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) the total number of cases registered by the Central Pollution Control Board (CPCB) against the units in Karnataka discharging liquid sewage in river Krishna during the last three years, unit-wise;
- (b) the total number of units which have been issued closure notice by the CPCB so far; and
- (c) the number of such units which have not stopped operations despite receiving the closure notice?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) Central Pollution Control Board has intimated that 7 units of Raichur Thermal Power Station, Shakthinagar, (Raichur) are discharging effluents in river Krishna. The position regarding the directions issued to the industries inspected by Central Pollution Control Board by its Environmental Surveillance Squad in Karnataka during the last three years is given below :-

Year	No. of directions issued to the units under Section 5 of Environment Protection Act, 1986		No. of directions issued to the State Pollution Control Boards/ Pollution Control Committees for units under section 18(1) (b) of the Water (Prevention and Control of Pollution) Act 1974/ Air (Prevention and Control of Pollution) Act 1981		Total	
	compliance	Closure	compliance	Closure	compliance	Closure
During 2010-11	1	0	1	1	0	1
During 2011-12	1	0	1	1	1	2
During 2012-13	0	0	0	0	0	0
Total	2	0	2	2	1	3

(b) The position regarding the total number of units which have been issued directions including closure notices issued to the industries inspected by Central Pollution Control Board by its Environmental Surveillance Squad during the last three years is given below :-

Year	No. of directions issued to the units under Section 5 of Environment Protection Act, 1986		No. of directions issued to the State Pollution Control Boards / SPCBs/ Pollution Control Committee's for units under section 18(1) (b) of the Water (Prevention and Control of Pollution) Act, 1974 / Air (Prevention and Control of Pollution) Act, 1981		Total	
	compliance	Closure	compliance	Closure	compliance	Closure
During 2010-11	62	17	79	28	5	33
During 2011-12	79	18	97	48	6	54

During 2012-13	190	54	244	30	8	38
Total	331	89	420	106	19	125

(c) No instance of continuing operations by any units after receiving the closure notice by the central Pollution Control Board has come to the notice so far.